

shops have also offered to build bodies for Army vehicles, and this matter is being progressed.

(b) Yes, Sir. Railway Workshops were used for such manufacture during the Second World War.

#### Singareni Collieries Company

\*391. Shri P. Kunhan: Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that record and spot verification for determining the representative union at Godavari Khani Singareni Collieries Company was conducted in October, 1962;

(b) whether it is also a fact that a similar verification was carried out previously; and

(c) if so, why the results of the verification have been withheld since the aforesaid verification was done before the declaration of Emergency?

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): (a) Yes.

(b) Verification was started in December 1961 but had to be postponed in January 1962 as criminal cases were pending against some members of the Union concerned and the labour force was expected shortly to increase substantially with extension of work in the mine.

(c) As Government did not receive the results of verification before the declaration of the Emergency, there was no question of withholding them.

#### Indians in Mozambique

\*392. { Shri Mantri:  
Shri Prakash Vir Shastri:  
Shri Ram Ratan Gupta:  
Shri P. C. Borooah:  
Shri Bishanchander Seth:  
Shri Yashpal Singh:

Will the Prime Minister be pleased to state:

(a) whether the Portuguese authorities have served notices on two thousand Indians living in Mozambique to quit the country immediately; and

(b) if so, the steps Government propose to take in the matter?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) and (b). Government have received reports that the Portuguese authorities have served external orders on a large number of Indians requiring them to leave Mozambique at short notice. A protest has been lodged with the Portuguese Government against these expulsion orders which are in contravention of the terms of the Agreement reached between the Governments of India and Portugal in this regard. At the same time, the Government have requested the U.A.R. authorities to send a representative to Mozambique immediately to afford necessary consular protection to Indian nationals there. Steps are also being taken to increase shipping facilities to enable the Indian nationals concerned to leave Portuguese territories.

#### कलकत्ते में युद्ध सामग्री की कथित बिक्री

\*३९३. श्री रामसेवक यादव : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर पूर्व सीमा अधिकरण (नेफा) को भेजी गई युद्ध सामग्री कलकत्ते में बेची गई थी ;

(ख) यदि हां, तो इस प्रकार बेची गई सामग्री का ब्योरा क्या है ; और

(ग) इस सामान की बिक्री के लिये कौन से लोग जिम्मेदार थे और उनके विरुद्ध क्या कार्यवाही की गई ?

प्रतिरक्षा मंत्री (श्री यशवन्तराव चव्हाण) : (क) लगभग दो सप्ताह हुए समाचार-पत्रों में एक रिपोर्ट थी, कि नेफा को

जानेवाली कुछ स.म.गो संबंधित हवाबाज कम्पनी से संबद्ध कुछ व्यक्तियों द्वारा, कलकत्ता में बेची गई थी। कुछ दिनों पश्चात् उस हवाबाज कम्पनी द्वारा इस का खंडन किया गया था।

(ख) और (ग). कोई विशिष्ट विवरण

प्राप्त नहीं है, कि जिस के आधार पर संतोषजनक जांच की जा सके।

#### Colombo Conference

Shri Harish Chandra Mathur:

Shri P. C. Borooah:

Shri D. C. Sharma:

Shri R. G. Dubey:

Shri Prakash Vir Shastri:

Shri H. C. Soy:

Shri Vishram Prasad:

\*394. Shri Bibhuti Mishra:

Shri Bishan Chander Seth:

Shri P. Venkatasubbiah:

Shri Ram Sewak Yadav:

Shri Indrajit Gupta:

Shri Sham Lal Saraf:

Shri Rameshwar Tantia:

Shri Hem Barua:

Shri Hem Raj:

Will the Prime Minister be pleased to state what are the conclusions of Colombo Conference and what is Government's reaction in the matter?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): The proposals of six non-aligned nations, held at Colombo, for a peaceful settlement of the Sino-Indian border conflict, are being placed on the table of the House. The proposals are to be discussed in Parliament. The final reaction of the Government to the proposals will be formed after they have been considered by Parliament.

#### Death of Brig. Hoshiar Singh

Shri P. C. Borooah:

Shri Y. S. Chaudhary:

Shri Maheswar Naik:

Shri R. G. Dubey:

Shri Vishram Prasad:

\*396. Shri Kapur Singh:

Shri Ram Sewak Yadav:

Shri Bishan Chander Seth:

Shri Bishwanath Roy:

Shri Hem Barua:

Will the Minister of Defence be pleased to state:

(a) whether an inquiry has been made into the incident of shooting of Brigadier Hoshiar Singh, reported to have been shot dead by the Chinese troops long after Peking's unilateral cease-fire; and

(b) if so, with what result?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). The death of Brigadier Hoshiar Singh has been investigated and the result is that it appears that officer was killed by the Chinese in an ambush on the 27th November 1962, i.e., after the cease-fire declared by the Chinese Government.

#### Indian Troops in Congo

Shri D. C. Sharma:

\*397. Shri Hari Vishnu Kamath:

Shri Bishanchander Seth:

Shri P. C. Borooah:

Will the Prime Minister be pleased to state:

(a) whether the Indian troops serving under the U.N. Command in Congo have since returned; and

(b) if not, the reasons for the delay?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) No, Sir.

(b) As stated in this House on 8th November and 11th December 1962, we had informed the Secretary-General of the United Nations that in view of the massive Chinese aggression against India, we would like to get our troops back as soon as the United